

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/50/CHE/2021 IN TCP/413/IB/2017
NAME OF PETITIONER : Krishnasamy vasudevan Liquidator of M/s.Titanium Tantalum
NAME OF RESPONDENT :
SECTION : 44(2)

ORDER

Applicant / Liquidator is represented by Mr. K. Moorthy, Advocate through video conferencing platform.

It is seen that the Liquidator has filed Petition for extension of one year of liquidation period from 20.06.2020. However, the matter was taken up for hearing today i.e, 01.07.2021. Therefore, the prayer has become infructuous.

The Petitioner is directed to file necessary additional affidavit by way of amending the prayer suitably.

List this matter on **10.08.2021** for necessary hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

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(R. SUCHARITHA)
MEMBER (JUDICIAL)
MEMBER (JUDICIAL)